

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:228

ANSWERED ON:20.11.2000

USE OF BANNED PESTICIDES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RADHA MOHAN SINGH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether about 40 pesticides being used in the country are totally banned in other countries of the world;
- (b) if so, the facts and reasons in this regard;
- (c) whether the Government propose to check the import of these pesticides; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) to (d) About 33 pesticides which are banned in some other countries of the world are not banned for use in our country. Banning/restricting the use by various countries including India is done on the basis of local agro-climatic and environmental conditions. The Government keeps on reviewing periodically the continued use or otherwise of pesticides which are banned/severely restricted in other countries of the world by constituting special Expert Committees or the Registration Committee. Based on such reviews, a total of 23 pesticides/pesticide formulations have been banned. There is no restriction on the import of pesticides which are not banned in India subject to the provisions of the Insecticides Act, 1968.